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Title : The Minister of State in the Ministry of Agriculture and Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution laid a statement regarding status of implementation of recommendations contained in the 43<sup>rd</sup> Report of Standing Committee on Agriculture on Demands for Grants (2008-09), pertaining to the Department of Agricultural Research and Education (DARE), Ministry of Agriculture.

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THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Madam Speaker, on behalf of Shri Sharad Pawar, I beg to lay the Statement on the status of implementation of recommendations contained in the Forty-Third Report of the Standing Committee on Agriculture in pursuance of the direction 73 A of the hon. Speaker, Lok Sabha, issued vide Lok Sabha Bulletin – Part II dated September 01, 2004.

The Standing Committee on Agriculture has examined the Demands for Grants of the Ministry of Agriculture, Department of Agricultural Research and Education (DARE) for the year 2008-09 and presented their Forty-Third Report based on the Action Taken by the Government on the Recommendations/Observations contained in the Thirteenth-Eighth Report of the Standing Committee on Agriculture (2008-09). The Committee have accepted the replies of the Government to their Recommendations No. 8, 9, 10, 12, 14, 15, 16, 17, 19 and 20. The Committee did not accept the Replies of the Government to their Recommendations No. 1, 2, 3, 4, 5, 6, 7, 11, 13, 18 and 21. Further, the Committee awaited the Replies of the Government to their Recommendations No. 1, 2, 3, 4, 5, 6, 7, 11, 13, 18 and 21. Hence, the Department has furnished the Further Replies of the Government to all these Recommendations in the Action Taken Report.

\* Laid on the Table and also placed in Library, See No. LT 243/15/09.

All these Recommendations of the Committee have been considered. The details of Recommendations/Comments of the Committee and Action/Further Action Taken by the Government along with present status which have already been communicated to Parliamentary Committee are given in the Annexure I, which is laid on the Table of the House.

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